GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA STARRED QUESTION No.299 TO BE ANSWERED ON 05.08.2016

OPERATIONALISATION OF ANGANWADI CENTRES

*299. SHRI RAOSAHEB DANVE PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of approved/sanctioned and operational Anganwadi Centres (AWCs) in the country during the last three years and the current year, State/UT-wise;
- (b) whether the Government is aware that various AWCs have not been made operational despite being sanctioned;
- (c) If so, the details thereof, State/ UT-wise along with the reasons for this gap;
- (d) The remedial steps taken by the Government to bridge such gap and improve their functioning; and
- (e) Whether the Government proposes to provide employment to widows in AWCs and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION NO. 299 FOR 05.08.2016 BY SHRI RAOSAHEB DANVE PATIL REGARDING OPERATIONALISATION OF ANGANWADI CENTRES

(a) to (d): The details of cumulatively sanctioned, operational and non-operational Anganwadi Centres (AWCs) during the last three years are as under:

Year	Number of Anganwadi Centres (AWCs) (Cumulative)					
	Sanctioned	Operational	Non-Operational			
2013-14	1374935	1342146	32789			
2014-15	1400000	1346186	53814			
2015-16	1400000	1349563	50437			

State-wise details are given at Annex-I.

As per Schematic norms of the Integrated Child Development Services (ICDS) Scheme, Government of India is responsible for the Planning & Policy issues whereas State Governments are responsible for the implementation of the Scheme. The reasons for gap between the sanctioned and operational AWCs across the country are largely due to administrative, procedural and legal delays by the State Governments/UT Administrations. Ministry of Women and Child Development has repeatedly impressed upon the State Governments/UT Administrations to take all required measures for early operationalisation of sanctioned AWCs.

The implementation of ICDS Scheme including operationalisation of AWCs is continuously monitored through prescribed monthly & annual progress reports, reviews, as well as, supervision visits etc. Based on the inputs and feedback received, State Governments/ UT Administrations are advised through letters and review meetings to address the deficiencies and to improve the implementation of the Scheme including operationalisation of AWCs to bridge the gap and improve the functioning of AWCs.

In order to improve the functioning of Anganwadi Centres (AWCs), this Ministry in convergence with Ministries of Panchayati Raj and Rural Development, had issued a joint guideline to cover construction of 4 lakh AWC buildings in next four years (by 2019) all over the country. Drinking water and sanitation facilities will be provided in these AWCs from the funds available with Panchayati Raj Institutions under 14th Finance Commission.

Under convergence, in the year 2015-16, total number of 29,941 AWC buildings have been approved for construction and 98,048 AWC Buildings have been approved for construction in the year 2016-17.

Further, Ministry has also entered into an Memorandum of Understanding (MoU) with M/s Vedanta under which the company will construct 4,000 Anganwadi Centre buildings from their own resources in most backward districts of 11 States (Andhra Pradesh, Assam, Bihar, Chattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana and Uttar Pradesh).

(e): No, Madam, there is no such proposal to provide employment to widows in Anganwadi Centres under consideration of this Ministry. However, as per norms of the ICDS Scheme, Anganwadi Worker and Helper should be a lady from the local village and acceptable in the local community.

Annex-I Statement referred to in reply to part (a), (b) & (c) of Lok Sabha Starred Question No. 299 on Operationalisation of Anganwadi Centres for 05.08.2016

State/ UT-wise details of sanctioned, operational and non-operational Anganwadi Centres (AWCs) in the country during the last three years

SI.	State/UT	2013-14 No. of Anganwadi Centres			2014-15 No. of Anganwadi Centres		2015-16 No. of Anganwadi Centres			
No.										
		Sanctioned	Operational	Non- Operational	Sanctioned	Operational	Non- Operational	Sanctioned	Operational	Non- Operational
	Andhra Pradesh	91307		550	55607	55574	33	55607	55599	8
2	Telangana				35700	35353	347	35700		79
	Arunachal Pradesh	6225	6028	197	6225	6028	197	6225		197
4	Assam	62153	62153	0	62153	62153	0	62153		0
	Bihar	91968	91677	291	115009	91677	23332	115009		23332
	Chhattisgarh	64390	49651	14739	52474	49941	2533	52474		0
	Goa	1262	1262	0	1262	1260	2	1262	1260	2
	Gujarat	52137	51116	1021	53029	52065	964	53029		937
	Haryana	25962	25905	57	25962	25962	0	25962	25962	0
10	Himachal Pradesh	18925	18907	18	18925	18920	5	18925	18925	0
11	Jammu & Kashmir	28577	28577	0	31938	29599	2339	31938	29599	2339
12	Jharkhand	38432	38105	327	38432	38432	0	38432	38432	0
13	Karnataka	64518	64518	0	65911	64558	1353	65911	64558	1353
	Kerala	33115	33112	3	33318	33115	203	33318	33115	203
15	Madhya Pradesh	92230	91318	912	97135	91822	5313	97135		4931
	Maharashtra	110486	107913	2573	110486	108010	2476	110486	108262	2224
	Manipur	11510	9883	1627	11510	9883	1627	11510	9883	1627
	Meghalaya	5864	5156	708	5896	5309	587	5896	5863	33
	Mizoram	2244	2070	174	2244	2244	0			0
	Nagaland	3980	3455	525	3980	3455	525	3980	3455	525
	Odisha	72873	71306	1567	74154	71204	2950	74154		2866
	Punjab	26656	26656	0	27314	26656	658	27314	26656	658
	Rajasthan	61119	59945	1174	62010	60133	1877	62010		1209
	Sikkim	1308	1233	75	1308	1275	33	1308		18
25	Tamil Nadu	55542	54439	1103	54439	54439	0	54439		0
	Tripura	9911	9911	0	10145	9911	234	10145		234
	Uttar Pradesh	188259	187997	262	190145	187997	2148	190145	187997	2148
	Uttrakhand	23159	19329	3830	20067	19430	637	20067	19506	561
	West Bengal	117170	116390	780	119481	116390	3091	119481	114781	4700
	A & N Islands	720	710	10	720	710	10	720		0
	Chandigarh	500	500	0	500	500	0			0
	Delhi	11150	10897	253	11150	10897	253	11150		253
	Dadra & N Haveli	281	268	13	302	282	20	302	302	0
	Daman & Diu	107	107	0	107	107	0		107	0
	Lakshadweep	107	107	0	107	107	0	107	107	0
	Puducherry	788	788	0	855	788	67	855		0
	All India	1374935	1342146	32789	1400000	1346186		1400000		50437